



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
www.rbi.org.in

RBI/2016-17/182

IDMD.PDRD.No.08/03.64.00/2016-17

December 13, 2016

To

All Standalone Primary Dealers

Dear Sir/Madam,

**Distribution of Relief/Savings Bonds**

A reference is invited to Para A.1 of the [Master Direction on Relief/Savings Bonds dated July 1, 2016](#) under which agency banks can enrol/register brokers for distribution of Relief/Savings bonds. A reference is also invited to the Para 12 of [\(Master Direction\) Standalone Primary Dealers \(Reserve Bank\) Directions, 2016](#) giving a list of permitted activity for the Standalone Primary Dealers.

2. On a review, it has been decided to allow Standalone PDs to distribute Relief/Savings bonds under non-core activities, as brokers of authorized entities, subject to adherence to terms and conditions listed in Master Direction on Relief/Savings Bonds.

Yours faithfully

(A. Mangalagiri)  
Chief General Manager